GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2722 ANSWERED ON 02/08/2022

MGNREGS IN KERALA

2722. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that under the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS), Material and Admin fund are long pending in the State of Kerala;
- (b) whether the Government is also aware that many poor people in the State have borrowed money expecting this payment which usually arrives within three months of the project's completion; and
- (c) if so, the urgent steps taken by the Government to release material fund soon after work completion and admin fund for Gram Panchayats/Block Panchayats level officials who work under MGNREGS and resolve this issue of releasing material fund for Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven Scheme. Under Mahatma Gandhi NREGS, States submit fund release proposal to the Government of India.

In the current financial year 2022-23, an amount of Rs. 583.42 crore has been released for material and administrative components as first installment of first tranche to the State of Kerala under Mahatma Gandhi NREGS. Also, an amount of Rs. 729.24 crore has been released for wage component under Mahatma Gandhi NREGS to the State of Kerala in the current financial year 2022-23 (as on 28.07.2022).

Further, release of funds to States is a continuous process and Central Government is committed in making funds available to States for the implementation of the Scheme as per demand of work on ground.
